

Recruitment Rules for L. & D.O.

8937. SHRI DHARAM PAL SINGH GUPTA: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 7 December, 1988 to Unstarred Question No. 3869 regarding Recruitment rules for Land and Development Officer and state:

(a) whether recruitment rules for the post of Land and Development Officer have been reviewed;

(b) if so, the details thereof; and

(c) if no, the reasons for the delay?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) It was felt on review that no amendment in the existing Rules was called for.

(c) Does not arise.

[*Translation*]

SC/ST Doctors Working in Hospitals in Delhi

8938. SHRI KALPNATH SONKAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there have been cases of delays in making promotions of SC/ST doctors in various Government hospitals in Delhi as per Government orders in regard to such promotions;

(b) if so, the details thereof and the reasons therefor; and

(c) the time by which such doctors are likely to be given promotion?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). The information is being collected and will be laid on the Table of the House.

[*English*]

Completion of Telugu-Ganga Project

8939. SHRI R. JEEVARATHINAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) by what time the Telugu-Ganga Project is likely to be completed;

(b) whether Government have considered the proposal to extend the feeder canal of the project via Rayalaseema, Palamanar-Vaniyambadi and then to Madras; and

(c) if not, whether Government propose to consider this proposal?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). Telugu Ganga Project, as formulated by Andhra Pradesh, envisages transfer of 15 TMC of Krishna water for Madras Water Supply. In addition, 1.99 lakh ha. of irrigation is proposed *en-route* in Rayalaseema and Nellore districts. While the project has been techno-economically appraised, the Advisory Committee after considering the project in April 1988 deferred its clearance because inter-State aspects have not been resolved. State government has to obtain concurrence of other co-basin States.

Steps to Prevent Blindness

8940. SHRI V. KRISHNA RAO:
SHRI EDUARDO FALEIRO:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: